					nere for previous Lis	· · · · · · · · · · · · · · · · · · ·				
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexur
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	01	487677793	1	48767779	16.80	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	NA
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	NA
6	Operational creditors (Employees)	78	59462207	76	26180451	9.02	0	0	0	NA
7	Operational creditors (Government Dues)	4	50795868	4	50795868	17.50	0	0	0	NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	37	460038404	33	164534881	56.68		0	0	NA
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00		0		NA
Total		120	1057974272	114	290278979	100.00	0	321416337	0	